

[English]

### Joint Venture in Deep Sea Fishing

2216. SHRI MUKUL BALKRISHNA WASNIK: Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

(a) the number of proposals received by the Government for the setting up of joint ventures in deep sea fishing under the New Industrial Policy; and

(b) the decision of the Government thereon?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD PROCESSING INDUSTRIES (SHRI GIRIDHAR GOMANGO):

(a) and (b). New Industrial Policy does not specially lay down norms for joint ventures in deep sea fishing projects. However, the deep sea fishing policies announced in 1986 and subsequently in March, 1991 by the Government allow joint ventures with foreign fishing companies, leasing of foreign fishing vessels for operation in Indian waters and Test Fishing. In all 12 proposals have been cleared. Other proposals are under examination.

[Translation]

### Growth centres in Gujarat

2217. SHRI KASHIRAM RANA: Will the PRIME MINISTER be pleased to state:

(a) the number of Growth Centres set up and proposed to be set up in Gujarat during the Eighth Five Year Plan;

(b) whether all the basic facilities have been made available to the Growth Centres already established; and

(c) if not, the details of efforts made by the Government so far for providing the

remaining facilities to each growth Centre?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (PROF. P.J. KUREN): (a) to (c). Under the Growth Centre Scheme, Gujarat has been allotted three centres. The Government of Gujarat have sent project reports for the growth centres for appraisal. Under the scheme, the share of Central Assistance is released only after the project reports are approved by the Central Government.

[English]

### Allotted land sold by Housing Societies

2218. SHRI JANARDAN MISRA: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether some of the Housing societies in Delhi which had been allotted land have sold out the entire land to the Colonizers;

(b) if so, the names of such societies;

(c) whether the Government have so far taken action against such Societies; and

(d) if so, the details thereof; and if not, the reasons thereof?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI M. ARUNACHALAM): (a) to (d). Information is being collected and will be laid on the Table of the Sabha.

### National Seminar on Housing

2219. SHRISHRAVAN KUMAR PATEL: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether a National Seminar on Housing was held on New Delhi on September, 29, 1991;